

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.3663/2015

Friday, this the 20th day of November 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Sunil Kumar Agarwal
Aged 59 years and 11 months
s/o Mr. Pyare Lal Agarwal
r/o Bungalow No.26
Railway Officers Enclave
Sardar Patel Marg
New Delhi-21
Posted as Additional General Manager
Northern Railway

..Applicant
(Nemo)

Versus

1. The Union of India through Secretary
Railway Board, Ministry of Railways
New Delhi-1
..Respondent
(Mr. Rajinder Nischal, Advocate)

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

The salient prayer made in the present Original Application filed under Section 19 of the Administrative Tribunals Act, 1985 is for issuance of direction to the respondent to expedite the issue of posting of the applicant as Additional Member (Catering & Tourism) before his superannuation.

2. Mr. Rajinder Nischal, learned counsel for respondents submitted that before his retirement the applicant could be promoted and posted as Additional Member w.e.f. 30.10.2015.

3. In view of the statement made by learned counsel for respondents, the Original Application is disposed of as infructuous. No costs.

(P.K. Basu)
Member (A)

(A.K. Bhardwaj)
Member (J)

November 20, 2015
/sunil/